

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ACCENT PACKAGING PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	ACCENT PACKAGING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19.09.2003
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Company Affairs, Registrar of Companies - Goa, Daman.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52399DD2003PTC003292
5.	Address of the registered office and principal office (if any) of corporate debtor	Regi. Office: 2/182 Vaniya Ward, Nani Daman, DAMAN (UT) DD 396210, INDIA
6.	Date of closure of Insolvency Resolution Process	21.12.2023
7.	Liquidation commencement date of corporate debtor	04.01.2024 (Original Liquidation Order dated 21.12.2023, Rectified on dated 04.01.2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Sanjay B. Shah Regi. No. : IBBI/IPA-001/IP-P-02677/2022-23/14106
9.	Address and e-mail of the liquidator, as registered with the Board	B-303 Sanidhya Appartment, 3 - Marutinagar, Airport Road, Rajkot 360001 Email Id - ip@sbsshah.in
10.	Address and e-mail to be used for correspondence with the liquidator	704 King's Plaza, Astron Chowk, Sardarnagar Main Road, Rajkot 360001 Email Id - accentpackliquidation@gmail.com
11.	Last date for submission of claims	03.02.2024

Notice is hereby given that the National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the **ACCENT PACKAGING PRIVATE LIMITED** on 21/12/2023.

The stakeholders of **ACCENT PACKAGING PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 03.02.2024 to the liquidator at the address mentioned against item No. 10.

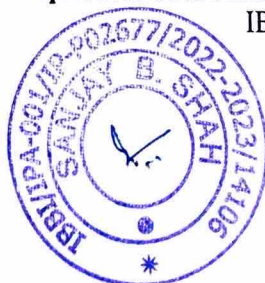
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date: - 06/01/2024
Place: - Rajkot


Mr. Sanjay B. Shah
Liquidator of ACCENT PACKAGING PRIVATE LIMITED
IBBI/IPA-001/IP-P-02677/2022-23/14106
AFA valid till 14/05/2024





SARDAR SAROVER NARMADA NIGAM LIMITED
(A Wholly owned Govt. of Gujarat Undertaking)

Work under the Executive Engineer, N.R. Canal Dn No. 4A, Dabhol

Tender Notice No.14 of 2023-24
(1) Name of work: M & R Works to Kesarpara Dy, Mandva Dy, Pipal minor, Kakkia minor, Pichpura minor, Juni Gamod minor, Varvada minor, Bhavpura minor & Bhalodra minor of Block No. 3A for the year 2022-23. (3rd Attempt)
Estimated Amount: Rs. 14.02 Lakh.
(2) Name of work: M & R Works to Parveta Dy, Kothia Dy, Sompura Dy, Chikhodra minor, Kothia minor, Kareli minor, Asodra minor & Akoti minor of Block No. 3B for the year 2022-23 (3rd Attempt)
Estimated Amount: Rs. 10.03 Lakh
Last Date / Time of online bid Submission: 23/01/2024 upto 18:00 Hrs.
For Further details please visit website: <https://tender.nprocure.com> & <https://statelender.gujarat.gov.in>

(INF-VAD-1232-23-24)



**FORM B
PUBLIC AUCTION NOTICE**
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE SHAREHOLDERS OF
ACCENT PACKAGING PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor:	ACCENT PACKAGING PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor:	19.09.2003
3.	Authority under which Corporate Debtor is incorporated/registered:	Ministry of Company Affairs, Registrar of Companies, Govt. of India, U52399GJ000039100039292
4.	Corporate identity number/Unique identity number of Corporate Debtor:	1881 IPR001/PP/02077/2022-23/34108
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Debtor:	Reg. Office: 2/125 Varad, New Damam, DAMAM (UT) CD 390293, INDIA
6.	Date of closure of Insolvency Resolution Process:	23.12.2023
7.	Location of commencement date of Corporate Debtor:	04.01.2024 (Original Liquidation Order dated 23.12.2023, Rectified on dated 04.01.2024)
8.	Name and Registration number of the Insolvency Professional acting as Liquidator:	Mr. Sanjay B. Shah Reg. No.: 1881 IPR001/PP/02077/2022-23/34108
9.	Address and E-mail of the Liquidator, as registered with the Board:	B-303 Sanjay Apartment, S. Marunagar, Airport Road, Rajkot 360002. Email: accpackpackindia@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator:	204 King's Place, Ashrafi Chok, Sardarnagar Main Road, Rajkot 360005. Email: accpackpackindia@gmail.com
11.	Last date for submission of claims:	03.02.2024

Notice is hereby given that the National Company Law Tribunal (Adjudicated Debtor) has ordered the commencement of liquidation of the ACCENT PACKAGING PRIVATE LIMITED on 23.12.2023.
The shareholders of ACCENT PACKAGING PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 03.02.2024 to the liquidator at the address mentioned against item No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other claims may submit the claim with proof in person, by post or by electronic means.
Submission of false or misleading proof of claim shall attract penalties.
In case a shareholder does not submit its claim during the liquidation process, the claims submitted by such a shareholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.
Date: - 06/01/2024
Place: - Rajkot
Liquidator of ACCENT PACKAGING PRIVATE LIMITED
BSP/PA-001/PP/02077/2022-23/34108
AFA valid till 14/05/2024



Gujarat Water Supply & Sewerage Board
Tender Notice. No.15 (2nd Attempt), 16
(2nd Attempt) 19 Year 2023-24
Tender I.D.: 32959, 32939, 32973

Tender are invited through Two Bid E-Tendering by the Executive Engineer P.H. Mech. Dn. 'Jal Bhavan' Opp. Sarita Vihar Society, University Rd Rajkot 360005 for (1) Rajkot Jalbhavan 12 month security supply and M & R, (2) Construction various capacity Sump & ESR at Shapur village tal-Kotdia sangani (3) Vinchiya-Bhadli group 24 month M & R Tender Documents can be seen, Down loaded & submitted on website. <https://tender.nprocure.com> Last date of submission of tender Dt. 18/01/2024 up to 18:00 Hrs. Physical document submission by Reg.Ad/Speed Post/Hand to Hand Accept up to Dt. 19/01/2024 15:00 Hours. Any additional Information of the tender will be available at above mentioned office. All right is reserved to reject any or all tenders without assigning any reasons thereof, any amendment regarding this tender will be shown/published only on website only
For any query related to village water supply scheme Contact on Toll Free No.1916. INF/RAJ/1385/23



Sabarkantha District Co-operative Milk Producers' Union Ltd.
'SABAR DAIRY'
Sub Post: Boria, Himmatnagar-363 006

Tender Notice
Interested in Design, Engineering, Manufacture, Supply, Including Labor for Installation, Testing & Commissioning of Cattle Washer 1250 Cattle/Wk With Accessories for Cheese Plant for Himmatnagar, Sabardairy on turnkey basis. Last submission date: 19/01/24 at 14:00 Hrs. For more details of invitation of Bid please visit our website: www.sabardairy.org The right to approve or disapprove the tender for any reason shall rest with the managing director.
Managing Director



Gujarat Water Supply & Sewerage Board, Gandhinagar
Executive Engineer, P.H.W. Dn., Bhuj
Short Tender Notice No. 05 Year 2023-24
Ph. No 02832 252310 Mob.6351134578

Executive Engineer, Public Health Works Division, Nakhtrana Kutch through e-tendering system in Work for
"Servicing of 100 KLD RO Plant at BOP Khardol Post & BOP Sandeep Post Under Bannl RWSS M & R Programme 2023-24, Ta.Bhuj" (The bidder should be a licensee for BARC-developed technology on "High Salt rejecting composite polyamide Reverse Osmosis (RO) membrane for desalination (Technology Code: WT 08MDS).")
Estimated Cost Rs.26,52,00,00/- (Tender I.D 33642)
"Tender can be download after Dt.06/01/2024 18:00 Hours Last Date of online Submission is till Dt. 16/01/2024 at 18:00 Hours. Further details are available on the Website <http://tender.nprocure.com>
Regarding the problem of drinking water in rural areas, It is requested to, contact the helpline no. 1916/1800 200 1400 of Gujarat Water Supply & Sewerage Board, Gandhinagar.
(DDI-KUTCH-825-2023/24)



GUJARAT WATER SUPPLY & SEWERAGE BOARD
Tender Notice No. 21 year 2023-24
(2nd Attempt)
Online Tender ID.No.33399

Tenders are invited through Two bid E-Tendering by the Executive Engineer P.H.W. Dn. Jamnagar, "Jal Bhavan" Ground Floor, Block No.1, Near Milk Dairy, Saru Section Road, Jamnagar 361008 form The Government Registered Contractor for
1) REPAIRING OF FILTER PLANT BUILDINGS AT PANCHDEVDA HNV OF KALAWAD RWSS UNDER KALAWAD GROUP M&R WORK.(2ND ATTEMPT) Tender documents can be seen, down-loaded and submitted on website <https://www.nprocure.com> Last date of submission of tender is Dt.19/01/2024 up to 18:00 Hours. Physical submission of Tender Document is Dt.20/01/2024 up to 15:30 Hours By Reg Ad/Speed Post/Hand Delivery Accepted. Any additional Information of the tender will be available at above mentioned office All right is reserved to reject any or all tenders without assigning any reasons thereof. Any amendment regarding this tender will be shown/ published only on website only.
For any query related to village water supply scheme, contact on Toll Free No.1916.
Note:- Contractor who submits online tender should have form No.-18 (Under taking form) Notarized onstamp paper of Rs.300/- & keep it involved.
INF/JAM/Adv/716/2024

"IMPORTANT"
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I choose substance over sensation.
Inform your opinion with credible journalism.
The Indian Express
JOURNALISM OF COURAGE



Union Bank of India
A Government of India Undertaking

Union Bank Bhavan, Racecourse Ring Road, Regional Office Rajkot.
E Mail: crld.rorajkot@unionbankofindia.bank

**MEGA E - AUCTION
SALE NOTICE**
(For sale of Immovable/Movable Properties)

E Auction Sale Notice for Sale of Movable/Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 read with provision to Rule (2) or (6) of Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrowers and Guarantors, that the below described movable/immovable property mortgaged / charged to Union Bank of India (secured creditor), possession of which has been taken by the Authorized Officers of Union Bank of India, will be sold on "AS IS WHERE IS", "AS IS WHAT IS", and "WHATEVER THERE IS" basis, for recovery of respective dues mentioned hereunder, against the secured assets mortgaged/charged to Union Bank of India, from respective borrower(s) and guarantor(s). The reserve price and earnest money deposit in respect thereof shall be secured asset. The sale will be done by the undersigned through e-auction platform provided here under:

Date and time of Auction : 25.01.2024 from 12.00 AM to 5.00 PM • Date and time of Inspection : 19.01.2024 from 11.00 AM to 4.00 PM

Sl. No.	Name of the Borrower/Guarantor and Branch	Description of the properties	Total dues	Possession	Reserve Price / EMD/Bid increase in Rs.
01	M/s Hukam Mere Akka Bor, Plot No. 9 & 10, Near Raju Mineral Water, Rajapur Road, Mori, 363 641 Area : 21770 Sq. Ft. Bounded : On the North : Road, On the South : Passage Plot No. 403, On the East : S. No. 1881 N.A. Land, On the West : Plot No. 401	All that Piece and Parcel of Residential Flat No. 402, 4th Floor, Shri Palace, Bor, Plot No. 9 & 10, Near Raju Mineral Water, Rajapur Road, Mori, 363 641 Area : 21770 Sq. Ft. Bounded : On the North : Road, On the South : Passage Plot No. 403, On the East : S. No. 1881 N.A. Land, On the West : Plot No. 401	M/s Hukam Mere Akka Rs. 11,14,633.95 + Jyantilal Girani Rs. 4,87,716.71 and further interest	Symbolic	Rs. 12.00 Lakhs Rs. 1.26 Lakh Rs. 12,600
02	Borrower : Mr. Laljibhai Polabhai Kabira & Mrs. Yashbhai Laljibhai Kabira Branch : 156 F Ring Road Branch Manager : Ashok Kumar Contact : M. 95307 71204	All that Piece and Parcel of Residential Flat No. 103, 1st Floor, Anmol Villa Apartment, New Subhanagar-2, Of City Survey Ward No.132, City Survey No. 384555 Of Revenue Survey No. 6 Paloke Of Rajkot, Adm Area 92.81 Sq. Mtr. Bounded : On the North by : Plot No. 104, On the South by : Space Margin and Road, On the East by : Plot No. 102, On the West by : Open Space of Margin, therefor Road	Rs.10,50,000 with further interest, cost and expense.	Physical	Rs. 9.50 Lakhs Rs. 0.85 Lakhs Rs. 9,500
03	Mr. Ravi J. Bhatia (Borrower) Mrs. Supriya J. Ashar (Co-Borrower) Branch : Manikya Branch Branch Manager : Amit Kumar, Contact : M. 99928 41919	All that Piece and Parcel Of Residential Property Situated At Sub Plot No. 116A, Plot No. 116, R. No. 312p-2, 312p-3, 312p-3A, 312p-3B, 312p-3C, 312p-3D, 312p-3E, 312p-3F, 312p-3G, 312p-3H, 312p-3I, 312p-3J, 312p-3K, 312p-3L, 312p-3M, 312p-3N, 312p-3O, 312p-3P, 312p-3Q, 312p-3R, 312p-3S, 312p-3T, 312p-3U, 312p-3V, 312p-3W, 312p-3X, 312p-3Y, 312p-3Z, 312p-3AA, 312p-3AB, 312p-3AC, 312p-3AD, 312p-3AE, 312p-3AF, 312p-3AG, 312p-3AH, 312p-3AI, 312p-3AJ, 312p-3AK, 312p-3AL, 312p-3AM, 312p-3AN, 312p-3AO, 312p-3AP, 312p-3AQ, 312p-3AR, 312p-3AS, 312p-3AT, 312p-3AU, 312p-3AV, 312p-3AW, 312p-3AX, 312p-3AY, 312p-3AZ, 312p-3BA, 312p-3BB, 312p-3BC, 312p-3BD, 312p-3BE, 312p-3BF, 312p-3BG, 312p-3BH, 312p-3BI, 312p-3BJ, 312p-3BK, 312p-3BL, 312p-3BM, 312p-3BN, 312p-3BO, 312p-3BP, 312p-3BQ, 312p-3BR, 312p-3BS, 312p-3BT, 312p-3BU, 312p-3BV, 312p-3BW, 312p-3BX, 312p-3BY, 312p-3BZ, 312p-3CA, 312p-3CB, 312p-3CC, 312p-3CD, 312p-3CE, 312p-3CF, 312p-3CG, 312p-3CH, 312p-3CI, 312p-3CJ, 312p-3CK, 312p-3CL, 312p-3CM, 312p-3CN, 312p-3CO, 312p-3CP, 312p-3CQ, 312p-3CR, 312p-3CS, 312p-3CT, 312p-3CU, 312p-3CV, 312p-3CW, 312p-3CX, 312p-3CY, 312p-3CZ, 312p-3DA, 312p-3DB, 312p-3DC, 312p-3DD, 312p-3DE, 312p-3DF, 312p-3DG, 312p-3DH, 312p-3DI, 312p-3DJ, 312p-3DK, 312p-3DL, 312p-3DM, 312p-3DN, 312p-3DO, 312p-3DP, 312p-3DQ, 312p-3DR, 312p-3DS, 312p-3DT, 312p-3DU, 312p-3DV, 312p-3DW, 312p-3DX, 312p-3DY, 312p-3DZ, 312p-3EA, 312p-3EB, 312p-3EC, 312p-3ED, 312p-3EE, 312p-3EF, 312p-3EG, 312p-3EH, 312p-3EI, 312p-3EJ, 312p-3EK, 312p-3EL, 312p-3EM, 312p-3EN, 312p-3EO, 312p-3EP, 312p-3EQ, 312p-3ER, 312p-3ES, 312p-3ET, 312p-3EU, 312p-3EV, 312p-3EW, 312p-3EX, 312p-3EY, 312p-3EZ, 312p-3FA, 312p-3FB, 312p-3FC, 312p-3FD, 312p-3FE, 312p-3FF, 312p-3FG, 312p-3FH, 312p-3FI, 312p-3FJ, 312p-3FK, 312p-3FL, 312p-3FM, 312p-3FN, 312p-3FO, 312p-3FP, 312p-3FQ, 312p-3FR, 312p-3FS, 312p-3FT, 312p-3FU, 312p-3FV, 312p-3FW, 312p-3FX, 312p-3FY, 312p-3FZ, 312p-3GA, 312p-3GB, 312p-3GC, 312p-3GD, 312p-3GE, 312p-3GF, 312p-3GG, 312p-3GH, 312p-3GI, 312p-3GJ, 312p-3GK, 312p-3GL, 312p-3GM, 312p-3GN, 312p-3GO, 312p-3GP, 312p-3GQ, 312p-3GR, 312p-3GS, 312p-3GT, 312p-3GU, 312p-3GV, 312p-3GW, 312p-3GX, 312p-3GY, 312p-3GZ, 312p-3HA, 312p-3HB, 312p-3HC, 312p-3HD, 312p-3HE, 312p-3HF, 312p-3HG, 312p-3HH, 312p-3HI, 312p-3HJ, 312p-3HK, 312p-3HL, 312p-3HM, 312p-3HN, 312p-3HO, 312p-3HP, 312p-3HQ, 312p-3HR, 312p-3HS, 312p-3HT, 312p-3HU, 312p-3HV, 312p-3HW, 312p-3HX, 312p-3HY, 312p-3HZ, 312p-3IA, 312p-3IB, 312p-3IC, 312p-3ID, 312p-3IE, 312p-3IF, 312p-3IG, 312p-3IH, 312p-3II, 312p-3IJ, 312p-3IK, 312p-3IL, 312p-3IM, 312p-3IN, 312p-3IO, 312p-3IP, 312p-3IQ, 312p-3IR, 312p-3IS, 312p-3IT, 312p-3IU, 312p-3IV, 312p-3IW, 312p-3IX, 312p-3IY, 312p-3IZ, 312p-3JA, 312p-3JB, 312p-3JC, 312p-3JD, 312p-3JE, 312p-3JF, 312p-3JG, 312p-3JH, 312p-3JI, 312p-3JJ, 312p-3JK, 312p-3JL, 312p-3JM, 312p-3JN, 312p-3JO, 312p-3JP, 312p-3JQ, 312p-3JR, 312p-3JS, 312p-3JT, 312p-3JU, 312p-3JV, 312p-3JW, 312p-3JX, 312p-3JY, 312p-3JZ, 312p-3KA, 312p-3KB, 312p-3KC, 312p-3KD, 312p-3KE, 312p-3KF, 312p-3KG, 312p-3KH, 312p-3KI, 312p-3KJ, 312p-3KK, 312p-3KL, 312p-3KM, 312p-3KN, 312p-3KO, 312p-3KP, 312p-3KQ, 312p-3KR, 312p-3KS, 312p-3KT, 312p-3KU, 312p-3KV, 312p-3KW, 312p-3KX, 312p-3KY, 312p-3KZ, 312p-3LA, 312p-3LB, 312p-3LC, 312p-3LD, 312p-3LE, 312p-3LF, 312p-3LG, 312p-3LH, 312p-3LI, 312p-3LJ, 312p-3LK, 312p-3LL, 312p-3LM, 312p-3LN, 312p-3LO, 312p-3LP, 312p-3LQ, 312p-3LR, 312p-3LS, 312p-3LT, 312p-3LU, 312p-3LV, 312p-3LW, 312p-3LX, 312p-3LY, 312p-3LZ, 312p-3MA, 312p-3MB, 312p-3MC, 312p-3MD, 312p-3ME, 312p-3MF, 312p-3MG, 312p-3MH, 312p-3MI, 312p-3MJ, 312p-3MK, 312p-3ML, 312p-3MN, 312p-3MO, 312p-3MP, 312p-3MQ, 312p-3MR, 312p-3MS, 312p-3MT, 312p-3MU, 312p-3MV, 312p-3MW, 312p-3MX, 312p-3MY, 312p-3MZ, 312p-3NA, 312p-3NB, 312p-3NC, 312p-3ND, 312p-3NE, 312p-3NF, 312p-3NG, 312p-3NH, 312p-3NI, 312p-3NJ, 312p-3NK, 312p-3NL, 312p-3NM, 312p-3NO, 312p-3NP, 312p-3NQ, 312p-3NR, 312p-3NS, 312p-3NT, 312p-3NU, 312p-3NV, 312p-3NW, 312p-3NX, 312p-3NY, 312p-3NZ, 312p-3OA, 312p-3OB, 312p-3OC, 312p-3OD, 312p-3OE, 312p-3OF, 312p-3OG, 312p-3OH, 312p-3OI, 312p-3OJ, 312p-3OK, 312p-3OL, 312p-3OM, 312p-3ON, 312p-3OO, 312p-3OP, 312p-3OQ, 312p-3OR, 312p-3OS, 312p-3OT, 312p-3OU, 312p-3OV, 312p-3OW, 312p-3OX, 312p-3OY, 312p-3OZ, 312p-3PA, 312p-3PB, 312p-3PC, 312p-3PD, 312p-3PE, 312p-3PF, 312p-3PG, 312p-3PH, 312p-3PI, 312p-3PJ, 312p-3PK, 312p-3PL, 312p-3PM, 312p-3PN, 312p-3PO, 312p-3PP, 312p-3PQ, 312p-3PR, 312p-3PS, 312p-3PT, 312p-3PU, 312p-3PV, 312p-3PW, 312p-3PX, 312p-3PY, 312p-3PZ, 312p-3QA, 312p-3QB, 312p-3QC, 312p-3QD, 312p-3QE, 312p-3QF, 312p-3QG, 312p-3QH, 312p-3QI, 312p-3QJ, 312p-3QK, 312p-3QL, 312p-3QM, 312p-3QN, 312p-3QO, 312p-3QP, 312p-3QQ, 312p-3QR, 312p-3QS, 312p-3QT, 312p-3QU, 312p-3QV, 312p-3QW, 312p-3QX, 312p-3QY, 312p-3QZ, 312p-3RA, 312p-3RB, 312p-3RC, 312p-3RD, 312p-3RE, 312p-3RF, 312p-3RG, 312p-3RH, 312p-3RI, 312p-3RJ, 312p-3RK, 312p-3RL, 312p-3RM, 312p-3RN, 312p-3RO, 312p-3RP, 312p-3RQ, 312p-3RR, 312p-3RS, 312p-3RT, 312p-3RU, 312p-3RV, 312p-3RW, 312p-3RX, 312p-3RY, 312p-3RZ, 312p-3SA, 312p-3SB, 312p-3SC, 312p-3SD, 312p-3SE, 312p-3SF, 312p-3SG, 312p-3SH, 312p-3SI, 312p-3SJ, 312p-3SK, 312p-3SL, 312p-3SM, 312p-3SN, 312p-3SO, 312p-3SP, 312p-3SQ, 312p-3SR, 312p-3SS, 312p-3ST, 312p-3SU, 312p-3SV, 312p-3SW, 312p-3SX, 312p-3SY, 312p-3SZ, 312p-3TA, 312p-3TB, 312p-3TC, 312p-3TD, 312p-3TE, 312p-3TF, 312p-3TG, 312p-3TH, 312p-3TI, 312p-3TJ, 312p-3TK, 312p-3TL, 312p-3TM, 312p-3TN, 312p-3TO, 312p-3TP, 312p-3TQ, 312p-3TR, 312p-3TS, 312p-3TT, 312p-3TU, 312p-3TV, 312p-3TW, 312p-3TX, 312p-3TY, 312p-3TZ, 312p-3UA, 312p-3UB, 312p-3UC, 312p-3UD, 312p-3UE, 312p-3UF, 312p-3UG, 312p-3UH, 312p-3UI, 312p-3UJ, 312p-3UK, 312p-3UL, 312p-3UM, 312p-3UN, 312p-3UO, 312p-3UP, 312p-3UQ, 312p-3UR, 312p-3US, 312p-3UT, 312p-3UU, 312p-3UV, 312p-3UW, 312p-3UX, 312p-3UY, 312p-3UZ, 312p-3VA, 312p-3VB, 312p-3VC, 312p-3VD, 312p-3VE, 312p-3VF, 312p-3VG, 312p-3VH, 312p-3VI, 312p-3VJ, 312p-3VK, 312p-3VL, 312p-3VM, 312p-3VN, 312p-3VO, 312p-3VP, 312p-3VQ, 312p-3VR, 312p-3VS, 312p-3VT, 312p-3VU, 312p-3VV, 312p-3VW, 312p-3VX, 312p-3VY, 312p-3VZ, 312p-3WA, 312p-3WB, 312p-3WC, 312p-3WD, 312p-3WE, 312p-3WF, 312p-3WG, 312p-3WH, 312p-3WI, 312p-3WJ, 312p-3WK, 312p-3WL, 312p-3WM, 312p-3WN, 312p-3WO, 312p-3WP, 312p-3WQ, 312p-3WR, 312p-3WS, 312p-3WT, 312p-3WU, 312p-3WV, 312p-3WW, 312p-3WX, 312p-3WY, 312p-3WZ, 312p-3XA, 312p-3XB, 312p-3XC, 312p-3XD, 312p-3XE, 312p-3XF, 312p-3XG, 312p-3XH, 312p-3XI, 312p-3XJ, 312p-3XK, 312p-3XL, 312p-3XM, 312p-3XN, 312p-3XO, 312p-3XP, 312p-3XQ, 312p-3XR, 312p-3XS, 312p-3XT, 312p-3XU, 312p-3XV, 312p-3XW, 312p-3XX, 312p-3XY, 312p-3XZ, 312p-3YA, 312p-3YB, 312p-3YC, 312p-3YD, 312p-3YE, 312p-3YF, 312p-3YG, 312p-3YH, 312p-3YI, 312p-3YJ, 312p-3YK, 312p-3YL, 312p-3YM, 312p-3YN, 312p-3YO, 312p-3YP, 312p-3YQ, 312p-3YR, 312p-3YS, 312p-3YT, 312p-3YU, 312p-3YV, 312p-3YW, 312p-3YX, 312p-3YY, 312p-3YZ, 312p-3ZA, 312p-3ZB, 312p-3ZC, 312p-3ZD, 312p-3ZE, 312p-3ZF, 312p-3ZG, 312p-3ZH, 312p-3ZI, 312p-3ZJ, 312p-3ZK, 312p-3ZL, 312p-3ZM, 312p-3ZN, 312p-3ZO, 312p-3ZP, 312p-3ZQ, 312p-3ZR, 312p-3ZS, 312p-3ZT, 312p-3ZU, 312p-3ZV, 312p-3ZW, 312p-3ZX, 312p-3ZY, 312p-3ZZ	Rs. 14,63,492.70 with further interest, cost and expense.	Symbolic	Rs. 12.80 Lakhs Rs. 1.26 Lakhs Rs. 12,800
04	M/s. West Coast Trading Company Prop. Ravi Jaising Bhatia (Borrower) 2) Mrs. Hiranmayi Alias Ramila A Rayma (Guarantor) Branch : Manikya Branch Branch Manager : Amit Kumar, Contact : M. 99928 41019	All that Piece and Parcel of Residential Flat No. 105, 1st Floor, Sumit Complex, P. P. No. 384, T. P. No. 03, Munk. No. 3927, C. S. No. 876, C. S. W. No. 03, Area Admeasuring 43.21 Sq. Mtr. Bld. Faltu, Bhuj, Kutch. Boundaries : North : Common Passage & Stairs, South : Balcony Of Flat, East : Open Space Of Apartment, West : Plot No. 104	Rs. 8,22,000 with further interest, cost and expense.	Symbolic	Rs. 9.00 Lakhs Rs. 0.80 Lakhs Rs. 9,000
05	Mr. Nirajkumar Shivcharan Panjabi Branch : Gandhinagar (Ktzi) Branch Branch Manager : Yash Krishna Kant Contact : M. 94279 22525	Residential Flat No. S-101 At Second Floor, Main Plot No. S-3 and S-4, Survey No. 851 Palt 1 Near Khata Survey Mandi, Golen City, Village : Meghar Kumbhar, Taluka : Anjar Dist. : Kutch Gupar 370110 Admeasuring 42.13 Sq. Mtr. Bounded : North : Open Space of This Complex, South : Passage, East : Open Space For Flat No. S-102, West : Passage & Plot No. S-2	Rs. 9,15,327.58 with further interest, cost and expense.	Symbolic	Rs. 6.48 Lakhs Rs. 0.65 Lakhs Rs. 6,480
06	Mrs. Linaben Akka Kantaben Kiritbhai Fichadia, Co-applicant : Mr. Kiritbhai P. Fichadia Branch : Panchavati Branch Branch Manager : Paraskumar Dobaria Contact : 99985 61915	A Residential Building No. 18 Constructed On The Land Of Sub Plot No. 63 To 73/18 With Total Land Area Ad 77.58 Sq. Mts. Situated At Revenue Survey No. 303 Paloke 2, At Village : Kagdadi, Taluka : Tankara, Dist. : Rajkot Within The Limits Of Kagdadi Gram Panchayat. Bounded : On The North : Building No. 17 Constructed On The Land Of Sub Plot No. 63 To 73/17 With Adjoining Wall, On The South : 10-50 Meters Wide Road, On The East : 7-50 Meters Wide Road, On The West : Block No. 19	Rs. 16,68,625.00 with further interest, cost and expense.	Physical	Rs. 6.50 Lakhs Rs. 0.55 Lakhs Rs. 6,500
07	Mr. Baniya Deepak Bhanubhai Mrs. Sangilaben D. Baniya Branch : Panchavati Branch Branch Manager : Paraskumar Dobaria Contact : 99985 61915	A Tenement With Land Ad. 59			



बैंक ऑफ बड़ोदा
Bank of Baroda

BANK OF BARODA
Uttarakh Neta Bhawan, Pushpangarh Complex
LBS Marg Thane West - 400061
Tel No. 022 25472333-36

POSSESSION NOTICE
(For Movable/Immovable Asset)

Whereas

The undersigned being the Authorised Officer of the Bank of Baroda under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Second) Act, 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated 48.04.2019 (Under Section 13 (1) of the said Act calling upon the (1) Mr. Balasaheb Vijay Jagtap (Borrower) 2) Mrs. Seema Balasaheb Jagtap (Co-Borrower) to repay the amount mentioned in the said Notice being Rs. 13,32,308/- (Rupees Thirteen Lakh Thirty Two Thousand Three Hundred Eight only), within 60 days from the date of receipt of the said notice.

The borrower and guarantors having failed to repay the amount, notice is hereby given to the Borrower and guarantors and to the public in general that the undersigned has taken possession of the property described in the said Demand Notice (powers conferred on him) her under Section 13 (4) of the said Act read with Rule 8 of the security interest (Enforcement) Rule 2002 on this.

The borrower and guarantors and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Bank of Baroda for an amount of (1) Mr. Balasaheb Vijay Jagtap (Borrower) 2) Mrs. Seema Balasaheb Jagtap (Co-Borrower) to repay the amount mentioned in the said Notice being Rs. 13,32,308/- (Rupees Thirteen Lakh Thirty Two Thousand Three Hundred Eight only), within 60 days from the date of receipt of the said notice (8) of Section 13 in respect of time available to redeem the secured assets.

Description of the Movable/Immovable Asset:-

[illegible]

14-12-2023-26923 No: KUD/2023/1515 (Rupees Five Thousand and Eighty Two Lakh Thirty Six Thousand Three Hundred and Ninety Nine and Paise Fifty One Only) in respect of CCOL and Rs. 5, 61, 79,828.90 (Rupees Five Crore Sixty One Lakh Seventy Nine Thousand Eight Hundred and Twenty Eight Only) in respect of TL Machinery from Party No. 1 among you as borrower and 2 (4 among you as guarantors. Further, an amount of Rs. 3, 20, 64,878.99 (Rupees Three Crore Twenty Lakh Sixty Four Thousand Eight Hundred and Seventy Eight and Paise Ninety Nine only) in respect of ECLGS from Party No. 1 among you as borrower and outstanding in the above mentioned facilities in the A/c: M/s. Chesa Dental Care Services Limited from Branch Bangalore Corporate as on 13-12-2023

rights given under section 13(4) of the said Act.

You may further note that, as per Section 13(13) of the said Act, you are restrained/prohibited from disposing of or from dealing with the above securities or transferring by way of sale, lease or otherwise (other than in the ordinary course of business) any of the above secured assets, without your prior written consent. The parties also informed about the effect of Rule 13(13) of the SARFAESI Act.

Please note that this publication is made without prejudice to such rights and remedies as are available to The South Indian Bank Ltd. against the borrowers and the guarantors/co-obligant as per law.

SCHEDULE "A"
(Movable properties secured to the accounts)
[Part Passu 1st Charge with Kotak Mahindra Bank Ltd.]

Hypothecation of entire current assets (present and future) of M/s. Chessa Dental Care Services Limited, all the tangible movable properties such as Stock – in – Trade, Stock of Raw Materials, Stock in Process, Finished Goods, Packing Materials, and goods of the borrower in the premises, all the future claims and other movable property that may arise or come into existence in the future, including book debts, outstanding moneys receivable, other claims which now or hereafter from time to time during the term of the present loan may be due to or in about their premises or godown (in or be in course of transit from one godown to another or from one place to another) wherever else the same may be.

(Movable properties secured to the TL Machinery facility)

Description of Movable Properties		
Sl. No.	DESCRIPTION	Qty
1	RAYSCAN ALPHA 3D (S/N:n311995530)	1
2	RAYSCAN ALPHA 3D (S/N:R311995531)	1
3	RAYSCAN ALPHA 3D (S/N:R311995532)	1
4	RAYSCAN ALPHA PLUS 160 (S/N:R741SC5568)	1
5	RAYSCAN ALPHA PLUS 130 (S/N:R71895475)	1
6	[RPS500]RIOSCAN RS RS519C0564, RS519C0565, RS519C0566, RS519C0567, RS519C0568, RS519C0569, RS519C0570, RS519C0571, RS519C0572, RS519C0573	10
7	[RS500] RIODENSOR	160
8	[RS500] RIOSENSOR	155
9	RAYSCAN ALPHA-P (S/N:RAP1985321)	1
10	RAYSCAN ALPHA-P (S/N:RAP1985322)	1
11	RAYSCAN ALPHA-P (S/N:RAP1985323)	1
12	RAYSCAN ALPHA-P (S/N:RAP1985324)	1
13	RAYSCAN ALPHA-P (S/N:RAP1985325)	1
14	RAYSCAN ALPHA-P (S/N:RAP1985326)	1
15	RAYSCAN ALPHA-P (S/N:RAP1985327)	1
16	RAYSCAN ALPHA-P (S/N:RAP1985329)	1
17	RAYSCAN ALPHA-P (S/N:RAP19C5335)	1
18	RAYSCAN ALPHA-P (S/N:RAP19C5336)	1
19	RAYSCAN ALPHA-P (S/N:RAP19C5337)	1
20	RAYSCAN ALPHA-P (S/N:RAP19C5338)	1
21	RAYSCAN ALPHA-P (S/N:RAP19C5339)	1
22	RAYSCAN ALPHA-P (S/N:RAP19C5340)	1

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25	RAYSCAN ALPHA-P (SN RAP19C5343)	1
26	RAYSCAN ALPHA-P (SN RAP19C5344)	1
27	RAYSCAN ALPHA-P (SN RAP19C5345)	1
28	RAYSCAN ALPHA-P (SN RAP19C5346)	1
29	RAYSCAN ALPHA-P (SN RAP19C5347)	1
30	INTRADRAL SCANNER(IOS-11)	3
31	INTRADRAL SCANNER (IOS-11)	3
32	RUNYES 3DS INTRADRAL SCANNER	3
33	NR-F300	30
34	NR-F300	30
35	NR-F300	30
36	NR-F300	30
37	NR-F300	30

And all other Machineryes & Accessories purchased with the limits availed from the bank.

SCHEDULE-B (immovable properties secured to the account)

Description of Immovable Properties : 1. All that piece and parcel of industrial land along with building having an extent of 3 Acres or 12150 Sq. Mtrs bearing No 180-D2 & 180-E (laid out in parts of Sy No. 39) along with all other constructions, improvements, easementary rights existing and appurtenant thereon situated in Sy No. 39 (Part) of Nagappalli Village, Kora Hobli, Tumkur Taluk situated at Vasanthanarasapura Industrial Area, Kora, Tumkur Taluk, Tumkur District and owned by Mrs. Chesla Dental Care Services Limited, more fully described in Allotment letter of KIADB dated 08-10-2010, Lease cum Sale Agreement 594/12-12-13 dated 30-05-2012 & Registered Supplementary Agreement No. 8091/2012-13 dated 16-07-2012 of SRO, Tumkur and bounded on North : By Plot Nos. 180-D/East: By 16 Meters Wide Road No 2D South: By Plot Nos. 181-A & 182-A West: By Plot No. 180-B Security Interest created by : Mrs. Chesla Dental Care Services Limited. 2. All that piece and parcel of industrial land along with building having an extent of 2 Acres or 8094 Sq. Mtrs bearing No. 282 & 283 (laidout in parts of Sy No. 4 & 5) along with all other constructions, improvements, easementary rights existing and appurtenant thereon situated in parts of Sy No. 4 & 5 & 6 of Yandrayyapur Village, Narasapura Hobli, Kolar Taluk situated at Narasapura Industrial Area, 1st Phase, Kolar District, and owned by Mrs. Chesla Dental Care Services Limited, more fully described in Allotment letter of KIADB dated 05-05-2013 & Lease cum Sale Agreement, 2245/2013-14 dated 15-06-2013 & of SRO, Kolar and bounded on North : By Road No. 12 East: By Plot No. 281 South: By Private Land Vest: By Plot No. 284 Security Interest created by : Mrs. Chesla Dental Care Services Limited,

financialexpress.com

Date : 05.01.2024
Place : Bengaluru

Sd/- Authorised Officer
Chief Manager

